

able places outside Delhi. However, there is no specific proposal at present under consideration for shifting of any office to southern States/West Bengal.

Casual Labour in Mother Dairy, IDC and NDDB

4486. SHRIMATI N.P. JHANSI LAKSHMI:

SHRI MANIK REDDY:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that public sector units in Delhi such as Indian Dairy Corporation, National Dairy Development Board and Mother Dairy have been engaging casual labour continuously for 8-9 years and also hiring labour through private contractors;

(b) if so, the reasons therefor?

(c) whether this conforms to the guidelines issued by Government/Bureau of Public Enterprises and if not, the corrective steps proposed;

(d) how many posts have been filled through private contractors and since how long by Mother Dairy, I.D.C. and NDDB in Delhi; and

(e) how many posts are of casual nature and since how long?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) to (e). Information is being collected and will be laid on the Table of the House.

Irregularities in Saudi Job Recruitment

4487. SHRIMATI PRABHAWATI GUPTA :

DR. G. S. RAJHANS :

PROF. NIRMALA KUMARI SHAKTAWAT :

Will the Minister of Labour be pleased to state :

(a) whether the attention of the Government has been drawn to a newsitem captioned "Irregularities in Saudi Job recruitment" appearing in the Indian Express dated 5 March, 1986;

(b) if so, whether it is a fact that several doctors, nurses, labourers and other para-medical staff of Indian origin are being cheated by job recruitment agents ;

(c) if so, how many such cases have come to the notice of Government during the last two years ; and

(d) the steps contemplated by Government against the agents involved and to save the citizens of Indian origin from the clutches of such fictitious job recruitment agents ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A SANGMA) : (a) and (b). Yes, Sir. We have received some complaints regarding cheating of para-medical staff.

(c) and (d). The following complaints from the workers including para-medics were received during the last two years :—

| | | |
|------|-----|-----|
| 1984 | ... | 76 |
| 1985 | ... | 135 |

Registration Certificates in respect of 20 Recruiting Agencies have been suspended and cancelled in respect of two.

Installation of TV Transmitter in Srikakulam District of Andhra Pradesh

4489. SHRI H. A. DORA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is any proposal to install a television transmitter in Srikakulam District of Andhra Pradesh ;

(b) if so, the time by which it will be installed ; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) and (b). Establishment of a low power (1.0 W) TV transmitter at Srikakulam in Andhra Pradesh has been included in the

VII Plan of Doordarshan. Implementation of this scheme would, however, depend on actual yearwise allocation of resources during the Plan period.

(c) Does not arise.

Setting up of T V Studio in Orissa

4490. SHRI CHINTAMANI PANIGRAHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Doordarshan studio in Orissa will come up in the Seventh Plan;

(b) which are the States in which Doordarshan Studios have been set up by now ;

(c) the reasons why Orissa State has been deprived of such a Studio so long ; and

(d) whether the television relay centres in Orissa is functioning under the Administrative control of the West Bengal Centre of Doordarshan to this day ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL):

(a) A programme production centre is at present functioning at Cuttack in Orissa. Besides, establishment of a full-fledged colour TV Studio centre with provision of satellite uplink facilities at Bhubaneswar is included in the VII Plan of Doordarshan.

(b) TV studio facilities as permanent/ interim set ups are at present available in the following States and Union Territories :

1. Assam
2. Andhra Pradesh
3. Gujarat
4. Karnataka
5. J & K
6. Kerala
7. Maharashtra
8. Orissa
9. Punjab
10. Tamil Nadu

11. Uttar Pradesh

12. West Bengal

13. Delhi

(c) Does not arise.

(d) No, Sir.

Gearing up of PIB Service

4491. SHRI SUBHASH YADAV : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether his attention has been drawn to a resolution passed at the editors of small and medium newspapers meeting held in Bangalore on 3 October, 1985 under the aegis of the Indian Federation of Small and Medium Newspapers ;

(b) whether the Press Information Bureau Service is being geared to serve small and medium newspapers and not merely large newspapers; and

(c) whether the department of publicity of Press Information Bureau is proposed to be made more information oriented ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL):

(a) Yes, Sir.

(b) and (c). Press Information Bureau is already providing special facilities to small and medium newspapers so that they can improve their news coverage. It is wrong to say that P. I. B. keeps in view only the large Press while organising publicity work. PIB's primary aim is to get publicity for the policies, programmes and activities of the Government of India, and the selection of newspapers to be included in the Press parties is made keeping in view this function. While organising Press Parties, PIB generally includes representative of small and medium newspapers as far as permissible within the constraints of the size of the party.

In the case of Press parties accompanying the Prime Minister on his visits abroad, usually a small party is taken because of space constraints. Representation is given in the party to the news agencies and different newspapers, both national and regional,